

MEGHALAYA LEGISLATIVE ASSEMBLY
BUDGET SESSION
(BULLETIN)
FRIDAY, THE 18TH MARCH, 2011.

The House met at 10.00 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 12:10 P.M. The day was allotted for transaction of Government Business.

1. Questions:

Starred Questions No.106 to No. 111 were taken up and disposed off.

2. Voting on Supplementary Demands:

The House took up Supplementary Demand for Grants and Supplementary Appropriation for 2010 – 2011.

Demand No. 1 – 16 were taken up and disposed off.

Demand No. 17 – Cut Motion was moved by Manas Chaudhuri, MLA. Members who participated on the Cut Motion were Shri Conrad Sangma, Leader of Opposition, Shri John Manner Marak, MLA and Shri Ronnie V. Lyngdoh, Government Chief Whip. All the participants stressed the need for increase of minimum wage for labours.

Shri Rowell Lyngdoh, Deputy Chief Minister in-charge Labour & Employment replied, and assured that the matter will be examined and looked into for consideration.

On the assurance of the Minister, the mover of the Cut Motion, Shri Manas Chaudhuri, MLA, withdrew the Cut Motion.

3. ADJOURNMENT:

As there was no more Business to be transacted for the day, the House was adjourned till 10 a.m. on Monday, the 21st March, 2011.

Dated Shillong,
The 18th March, 2011.

H. Myllemngap
Secretary,
Meghalaya Legislative Assembly.